

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1102

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

CHINESE PRESENCE IN BORDER AREAS

1102. SHRI ABHIJIT MUKHERJEE:
SHRI RAYAPATI SAMBASIVA RAO:
DR. P. VENUGOPAL:
SHRI NISHIKANT DUBEY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken a note of the increase in military strength and transgressions by Chinese troops in the border areas of Ladakh and Arunachal Pradesh, if so, the details thereof and the reaction of the Government thereto;
- (b) the present status of India *vis-a-vis* China with regard to long range missiles;
- (c) whether the Government has taken up the matter of the said troops intrusions / transgressions into the Indian territory with China;
- (d) if so, the details thereof; and
- (e) if not, the stagnant measures as required to be taken by the Government to face such situation / conflicts at border?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a)&(b): There is no commonly delineated Line of Actual Control (LAC) between India and China. There are areas along the border including areas in Ladakh and Arunachal Pradesh where India and China have differing perception of LAC. Due to both sides undertaking patrolling upto their perception of the LAC, transgressions do occur.

Government closely watches all activities in our neighbourhood having bearing on national security and reviews the threat perception from time to time. Necessary steps are taken to maintain appropriate defence preparedness of forces to safeguard the sovereignty, territorial integrity and security of India.

(c)to(e): Government regularly takes up any transgression along LAC with the Chinese side through established mechanisms including Flag meetings, Border Personnel meetings, meeting of Working Mechanism for Consultation and Coordination on India-China Border Affairs and diplomatic channels.
